

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO.1679  
TO BE ANSWERED ON 13<sup>TH</sup> DECEMBER, 2023**

**PROCUREMENT OF RICE BY FCI**

**1679. SHRI M.V.V. SATYANARAYANA:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) **the status of procurement of rice by Food Corporation of India (FCI) from Andhra Pradesh in FY 2021-22;**
- (b) **whether there is any plan to increase the procurement from Andhra Pradesh; and**
- (c) **if so, the details of the quantum likely to be increased and if not, the reasons therefor?**

**A N S W E R  
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)**

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(a): **Andhra Pradesh is a Decentralized Procurement (DCP) State wherein procurement of paddy is undertaken by the State Government & its Agencies. The surplus rice is handed over to Food Corporation of India (FCI) for movement to deficit States.**

**State Government & its Agencies have procured 44.61 LMT paddy (in terms of rice) under Central Pool during Kharif Marketing Season (KMS) 2021-22 and a quantity of 6.54 LMT was handed over by State Government's Agencies to FCI**

(b) & (c): **The estimate for procurement of paddy (in terms of rice) is finalized by the Government of India in consultation with State Governments and Food Corporation of India (FCI), before the commencement of each marketing season based upon estimated production, marketable surplus and agricultural crop pattern. Procurement in a State depends not only upon production but also upon other factors like marketable surplus, Minimum Support Price (MSP), prevailing market rate, demand & supply situation and participation of private traders etc.**

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